

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2075
ANSWERED ON:20.07.2009
GRAMIN DAK SEWAKS
Ramasubbu Shri S.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of Gramin Dak Sewaks presently working in various parts of the country, State-wise;
- (b) whether the Government has any proposal to regularize the services of Gramin Dak Sewaks and to grant them the status and privileges of Central Government employees; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Number of Gramin Dak Sevaks working in various parts of the country as on 31.03.2008 is 2,76,155. The state-wise information is given in the Annexure.
- (b) There is no proposal for regularizing the services of Gramin Dak Sevaks and to grant them the status and privileges of Central Government employees.
- (c) The Gramin Dak Sevaks are part time workers who are engaged for three hours to maximum five hours per day. They are governed by separate set of Conduct and Employment Rules called GDS (Conduct & Employment) Rules, 2001 which are non Statutory Rules not framed under Article 309 of the Constitution. The Apex Court has held that the Gramin Dak Sevaks are holders of the Civil Post but are outside the regular Civil Service.